NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL COMPANY APPLICATION NO. : TCP/62/2016 **PETITION NUMBER** NAME OF THE PETITIONER(S) : N. Nirmala & 3 others NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 10 Others : 397/398 **UNDER SECTION** S.No. Name (in Capital) Represented by Signature R. vidtje Stanker Redv. for Respondent R. Vidtje Stanke 2. Preethi. S. - Arasu Coursel pa Peli Peet J for Rajagopal + Raghunathan de Peli Peet J Advocatio

ORDER

Counsel representing both the parties are present. Counsel for petitioner sought time for submitting arguments in CA 72/2017. Time is extended at request. Put up on 20.09.2017 at 10.30 A.M.

Member (Judicial)

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